

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

(SIXTY-THIRD REPORT)

(Presented on 30-11-1988)

The Business Advisory Committee held a sitting on Wednesday, the 30th November, 1988.

2. The Committee recommend the allocation of time to following items of business as shown against each:—

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| (1) Discussion and voting of the Supplementary Demands for Grants for the State of Tamil Nadu | 1 hour |
| (2) Discussion and voting of the Supplementary Demands for Grants for the State of Punjab. | 2 hours |
| (3) The Delhi Prohibition of Eve-teasing Bill, 1988, as passed by Rajya Sabha.
(Consideration and passing) | 1 hour |

3. The Committee further recommend that the above time allocation be strictly adhered to and in any case the provisions of Rule 292 be enforced.

4. The Committee also recommend that in order to provide sufficient time for completion of essential items of Government and other business, the House may sit during lunch hour and also upto 7 P.M. daily, if necessary, till the end of the current session.

NEW DELHI;
November 30, 1988
Agrahayana 9, 1910 (Saka)

BAL RAM JAKHAR,
Chairman,
Business Advisory Committee.